

**PROCEEDINGS OF THE PRINCIPAL DISTRICT AND SESSIONS JUDGE,  
MEDAK AT SANGAREDDY**

Present: **Smt. K.Sai Rama Devi, B.A.,LL.M.,**  
Pri. District & Sessions Judge,  
Medak at Sangareddy

Sub: **PUBLIC SERVICES –T.J.M.S.S. - Internal Transfer**  
of Staff of Subordinate courts those retained for  
more than 3 years in a particular seat/station-  
Transfer & postings of TYPIST – Orders – Issued –  
Reg.

Ref:1 The Hon'ble High Court Circular in ROC  
No.269/2019–C-3 Dt.22-02-2019.

Proceedings Order Dis.No.2048/2019/Admn. Date: 04.5.2019

Pursuant to the circulars of the Hon'ble High Court referred above, the Principal District and Sessions Judge, Medak at Sangareddy is pleased to issue the following Postings and Transfer orders which shall come into force with immediate effect.

The Typist, mentioned in Column Number 2 are transferred and posted to the stations mentioned in. Column Number 3 of the corresponding row.

Sl. No.	Name and Designation of the Typist	Transferred and Posted as
1	2	3
1	Sri B.Srihari, Typist, Principal Junior Civil Judge's Court, Siddipet	Transferred and posted as <b>Typist</b> , Junior Civil Judge's Court, Dubbak vice Sri G.Vijaya Kumar Typist Transferred
2	Sri G.Vijaya Kumar, Typist, Junior Civil Judge's Court, Dubbak	Typist, Principal Junior Civil Judge's Court, Siddipet vice <b>Sri B.Srihari</b> Typist Transferred
3	Smt. D.Sucharitha, Typist, Judicial Magistrate of First Class, Special Mobile Court, Sangareddy	Typist, Additional Junior Civil Judge's Court, Sangareddy vice Sri N.Naresh, Typist is transferred
4	Sri N.Naresh, Typist, Additional Junior Civil Judge's Court, Sangareddy	Typist, I Additional District & Sessions Court, Sangareddy vice Sri T.Venkateshwarlu, Typist transferred.
5	Sri T.Venkateshwarlu, Typist I Additional District & Sessions Court, Sangareddy	Typist, Judicial Magistrate of First Class, Special Mobile Court, Sangareddy vice Smt.D.Sucharitha, Typist transferred.

The Judicial Officers concerned are hereby directed not to entertain any application for leave from the individuals concerned. The above individuals are hereby informed that representation for retention in the present post or any change in the above postings will not be entertained.

The Judicial Officers concerned are further hereby directed to ensure that the above individuals have completed arrears of work if any and handed over the charge of their posts, and issue Last Pay Certificates.

The Judicial Officers concerned are hereby directed to send the joining reports of the individuals to the Principal District Court, Medak at Sangareddy.

All Typists shall be relived from their present posts on or before 14.05.2019 and join in their new posts on or before 21.05.2019 without fail.



PRINCIPAL DIST. & SESSIONS JUDGE,  
MEDAK AT SANGAREDDY *ds*

**To:**

The individuals through their Presiding Officers concerned.

**Copies to:**

1. The I-Additional District & Sessions Judge, Medak
2. The Additional Junior Civil Judge, Sangareddy
3. The Judicial Magistrate of First Class, Special Mobile Court, Sangareddy
4. The Principal Junior Civil Judge, Siddipet
5. The Junior Civil Judge, Dubbak
6. The Senior Superintendent, Accounts Section, District Court, Medak at Sangareddy
7. The President, T.S. Judicial Employees' Association, Medak at Sangareddy.